



IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE D. K. SINGH

FRIDAY, THE 31<sup>ST</sup> DAY OF JANUARY 2025 / 11TH MAGHA, 1946

WP(C) NO. 19520 OF 2021

PETITIONER/S:

- 1 AJITH KUMAR V.V. (REMOVED)  
AGED 42 YEARS  
S/O. GOPALAKRISHNAN, MELATHIYADAM, KAPPUNGAL, SREESTA (P.O.), KANNUR  
DISTRICT 670 303. (PETITIONER 1 REMOVED FROM THE PARTY ARRAY AS PER ORDER  
DATED 09-02-2024 IN IA 4/2023)
- 2 MANJITH GOPINATHAN,  
MUCHOTHIL HOUSE, CHAMAKALA (P.O.), KOTTAYAM DISTRICT 686 603.
- 3 SUBASH A., VISWABALA HOUSE, PADANNAKKAD (P.O.), KANHANGAD, KASARAGOD  
DISTRICT 671 314.
- 4 MANU B NAIR, KARTHIKA HOUSE, AYIROOR SOUTH(P.O.), AYIROOR,  
PATHANAMTHITTA DISTRICT 691 001.
- 5 SAJI.R., (REMOVED)  
NEELANJANAM, THOTTUMBHAGHAM, AYIRAKUZHY P.O., KADAKKAL, KOLLAM  
DISTRICT 691 001. (PETITIONER 5 REMOVED FROM THE PARTY ARRAY AS PER ORDER  
DATED 09-02-2024 IN IA 4/2023)
- 6 ANEESH.R.,  
VADACHIRAYIL HOUSE, VALIYAARAMPU (P.O.), KARTHIKAPPALLY TALUK,  
ALAPPUZHA DISTRICT 690 516.
- 7 SAJI.T. C.,  
THOOMKUZHI HOUSE, PERUVANAMUZHI (P.O.), PERAMBARA VIA, KOZHIKODE  
DISTRICT 673 528.
- 8 SATHEESH KUMAR, M., (REMOVED)  
SANDEEPAM, CHAMMANIYODE (P.O.), MALAPPURAM DISTRICT, 679 325.(8TH  
PETITIONER IS REMOVED FROM THE PARTY ARRAY AS PER ORDER DATED 09-02-2024



IN IA 5/2023)

- 9 UMESH P.R.,  
PUZHAKKARA UTHAN VEEDU, KALANJOOR (P.O.), PATHANAMTHITTA 689 694.
- 10 KUNCHERIYA JOSEPH,  
MANALA HOUSE, PUNNAKUNNAM (P.O.), ALAPPUZHA DISTRICT.
- 11 SYAM SUNDRAN.S,  
VALIYAVEETTI, AYAPARAMBU (P.O.), ALAPPUZHA DISTRICT 690 517.
- 12 RATHEESH R.,  
TC-48/781 (11) KARTHIKADEEPAM, KRA-145, MELAPPURAM, MANAKKAD (P.O.),  
THIRUVANANTHAPURAM, 695 009.

BY ADVS.  
C.R.SURESH KUMAR  
AMRUTHA SURESH  
E.U.DHANYA  
K.C.ANTONY MATHEW  
DHANESH V.MADHAVAN

RESPONDENT/S:

- 1 STATE BANK OF INDIA,  
REPRESENTED BY ITS GENERAL MANAGER, STATE BANK OF INDIA, STATE BANK  
BHAVAN, MADAM CAMA ROAD, MUMBAI 400021.
- 2 CHIEF GENERAL MANAGER, STATE BANK OF INDIA, LOCAL HEAD OFFICE, POOJAPPURA,  
THIRUVANANTHAPURAM 695 012.
- 3 ASSISTANT GENERAL MANAGER,  
( P & HR), STATE BANK OF INDIA, H.R. DIVISION, LOCAL HEAD OFFICE, POOJAPPURA,  
THIRUVANANTHAPURAM 695 012.
- 4 DIRECTOR OF SAINIK WELFARE,  
VIKAS BHAVAN BUILDING, PALAYAM, THIRUVANANTHAPURAM 695 035.
- 5 JIJU K.P  
AGE AND FATHER'S NAME ARE NOT KNOWN, RESIDING AT KEERTHANAM, VELIMUKKU  
SOUTH P.O. MALAPPURAM, PIN - 676317



- 6 BIJOY M.V.  
AGE AND FATHER'S NAME ARE NOT KNOWN, RESIDING AT MANJALY HOUSE,  
NEELESWARM POST, KALADY, ERNAKULAM, PIN - 683574
- 7 ABI KURIAKOSE  
AGE AND FATHER'S NAME ARE NOT KNOWN, RESIDING AT THOTTAPILLIL HOUSE,  
OORAMANA PO, ERNAKULAM, PIN - 686663
- 8 NARAYANAN CHOORAPRA  
AGE AND FATHER'S NAME ARE NOT KNOWN, RESIDING AT NANDANAM, OMANOOR PO,  
CHEEKODE, MALAPPURAM, PIN - 673645
- 9 RAJESH T.K  
AGE AND FATHER'S NAME ARE NOT KNOWN, RESIDING AT TC 19/1387(I), SCTRA 22,  
MELEVEEDU PO, THAMALAM VILL, THIRUMALA, THIRUVANANTHAPURAM, PIN -  
695012
- 10 RETHEESH KUMAR K.R  
AGE AND FATHER'S NAME ARE NOT KNOWN, RESIDING AT KOLASSERIYIL HOUSE,  
ANYARTHOLU PO, IDUKKI, PIN - 685515
- 11 VINEESH KUMAR H  
AGE AND FATHER'S NAME ARE NOT KNOWN, RESIDING AT ERUMAKKALODE HOUSE,  
POLPULLY PO, PALAKKAD, PIN - 678552
- 12 RANVEER B.P  
AGE AND FATHER'S NAME ARE NOT KNOWN, RESIDING AT PILATHOTTATHIL  
MEETHAL (H), KOLAKKAD (PO) KOZHICKODE, PIN - 673315
- 13 MANOJ KUMAR K.P  
AGE AND FATHER'S NAME ARE NOT KNOWN, RESIDING AT ANANDHAMANAIRAM  
HOUSE, KAMMANA POST MANANTHAWADY, WAYANAD, PIN - 670645
- 14 RENJITH KUMAR G.S  
AGE AND FATHER'S NAME ARE NOT KNOWN, RESIDING AT VILL, PANDIMAM MOTTIL  
PO, KADAMANCODE, KOLLAM, PIN - 691312
- 15 HARISANKER R  
AGE AND FATHER'S NAME ARE NOT KNOWN, RESIDING AT USHA NIVAS,  
KANCHIRATHAM VAYAL, CHALAD, PO, KANNUR, PIN - 670014
- 16 VICHEESH M.K  
AGE AND FATHER'S NAME ARE NOT KNOWN, RESIDING AT MUDIADYKANDY (H) ,  
VAKAYAD (PO) KOZHICKODE, PIN - 673614



- 17 RAMESH G  
AGE AND FATHER'S NAME ARE NOT KNOWN, RESIDING AT KOTILAPPATTU HOUSE,  
ELAVUMTHITTA PO MEZHUVELI PATHANAMTHITTA, PIN - 689625
- 18 NITHEESH KUMAR K  
AGE AND FATHER'S NAME ARE NOT KNOWN, RESIDING AT NIYA NIVAS, VALLICODE PO  
PATHANAMTHITTA, PIN - 689648
- 19 SREEJITH S  
AGE AND FATHER'S NAME ARE NOT KNOWN, RESIDING AT DWARAKA,  
KATAMPAZHUPURAM PO, PALAKKAD, PIN - 678633
- 20 SUNIL KUMAR K  
AGE AND FATHER'S NAME ARE NOT KNOWN, RESIDING AT SUKRUTHAM HOUSE,  
KALLEPULLY POST, PALAKKAD, PIN - 678005
- 21 JINEESH V.K  
AGE AND FATHER'S NAME ARE NOT KNOWN, RESIDING AT VATTAKANDY (H),  
KEEZHARIYOOR PO, KOZHICODE, PIN - 673307
- 22 SUDHEESH P  
AGE AND FATHER'S NAME ARE NOT KNOWN, RESIDING AT PERUMBARAKKAL HOUSE,  
VAYPPARAPPADI MANJERI POST, MALAPPURAM, PIN - 676121
- 23 JACOB P BABY  
AGE AND FATHER'S NAME ARE NOT KNOWN, RESIDING AT PARUVAKOOTTATHIL  
HOUSE, MADAPOIKA PO, MALAPPURAM, PIN - 679331
- 24 JIJU KUMAR U, AGE AND FATHER'S NAME ARE NOT KNOWN, RESIDING AT  
THIRUVATHIRA, THAZHETHUDAYANCODU VEEDU KARAKULAM PO,  
THIRUVANANTHAPURAM, PIN - 695564
- 25 MANU KUMAR K.K  
AGE AND FATHER'S NAME ARE NOT KNOWN, RESIDING AT KALATHIL HOUSE,  
KAVALAM, KAVALAM NORTH P.O, ALAPPUZHA, PIN - 688506
- 26 PRAVEESH  
AGE AND FATHER'S NAME ARE NOT KNOWN, RESIDING AT PRAVEEN NIVAS,  
THEKKEKODE PARLI P.O PALAKKAD, PIN - 678612
- 27 PREMJI SHA AP  
AGE AND FATHER'S NAME ARE NOT KNOWN, RESIDING AT AYYANKARI HOUSE,  
AYMANAM PO, KOTTAYAM, PIN - 686015



- 28 JITHESH K, AGE AND FATHER'S NAME ARE NOT KNOWN, RESIDING AT KALABHAM, VENDUTTAYI, PO, PINARAYI, KANNUR, PIN - 670741
- 29 BINEESH G  
AGE AND FATHER'S NAME ARE NOT KNOWN, RESIDING AT NADUVILE MADATHIL PARMBU, KAROOR AMBALAPPUZHA, ALAPPUZHA, PIN - 688561
- 30 RAJEEVKUMAR S, AGE AND FATHER'S NAME ARE NOT KNOWN, RESIDING AT JAYA BHAVAN, PULOMOOTTU VILAKOM PRAVACHAMBALAM, NEMOM PO, THIRUVANANTHAPURAM, PIN - 695020
- 31 BIJUMON C D, AGE AND FATHER'S NAME ARE NOT KNOWN, RESIDING AT CHANASSERY HOUSE, KANAYAM POST SHORANUR, PALAKKAD, PIN - 679122
- 32 SHINOD R, AGE AND FATHER'S NAME ARE NOT KNOWN, RESIDING AT MADHAVAM, MANCODE PO, CHITHARA, KOLLAM, PIN - 691559
- 33 SHAJINESH T, AGE AND FATHER'S NAME ARE NOT KNOWN, RESIDING AT THADATHIL HOUSE, VILLIAPPALLY VADAKARA, KOZHICODE, PIN - 673542
- 34 GINU G, AGE AND FATHER'S NAME ARE NOT KNOWN, RESIDING AT ERUMANITHARA, KADOOKKARA, EDAVATTOM VAIKOM, KOTTAYAM, PIN - 686605
- 35 ANIL KUMAR CHANDRAN  
AGE AND FATHER'S NAME ARE NOT KNOWN, RESIDING AT KULATHINAL HOUSE, PANNIMATTOM PO IDUKKI, PIN - 685588
- 36 RAJESH B S, SM  
AGE AND FATHER'S NAME ARE NOT KNOWN, RESIDING AT VARICHAKKAL VEEDU, VENCODE PO VATTAPPARA, THIRUVANANTHAPURAM, PIN - 695028
- 37 SUNIL KUMAR S  
AGE AND FATHER'S NAME ARE NOT KNOWN, RESIDING AT EASWARANPARAMPIL NEENDOOR, PALLIPAD PO, ALAPPUZHA, PIN - 690512
- 38 RENJITH KUMAR B, AGE AND FATHER'S NAME ARE NOT KNOWN, RESIDING AT KAMPIL MARUTHIMOOTTIL HOUSE, ARUVAPPULAM P.O, KONNI, PATHANAMTHITTA, PIN - 689691
- 39 MANIKANDAN. G. NAIR  
AGE AND FATHER'S NAME ARE NOT KNOWN, RESIDING AT PAVITHRAM, ALANAAD P.O, KATAMPAZHIPURAM, PALAKKAD, PIN - 678633
- 40 SAJITH KUMAR PAYANORA



AGE AND FATHER'S NAME ARE NOT KNOWN, RESIDING AT KIZHAKKEDATH HOUSE,  
NADUVANNUR P.O, KOZHIKODE, PIN - 673614

- 41 SUNIL KUMAR P  
AGE AND FATHER'S NAME ARE NOT KNOWN, RESIDING AT SUNIL BHAVANAM, HOUSE  
PALAMEL PADANILAM, P.O, ALAPPUZHA, PIN - 690529
- 42 RAJESH M.M  
AGE AND FATHER'S NAME ARE NOT KNOWN, RESIDING AT KRISHNA KRIPA,  
THAPPALLY HOUSE, MEPPAYUR VIA KARAYAD P.O, KOZHIKODE, PIN - 673524
- 43 P. PRAVEEN MENON  
AGE AND FATHER'S NAME ARE NOT KNOWN, RESIDING AT ARUNODAYAM,  
ARAKURUSSI MANNARKKAD POST, PALAKKAD, PIN - 678582
- 44 BAIJU. N. R, NELLIPARAMBIL HOUSE, MANJAPRA, ERNAKULAM, PIN - 683581
- 45 RAJESH. S  
AGE AND FATHER'S NAME ARE NOT KNOWN, RESIDING AT KAKKUZHITUNDIL  
THEKKUMBHAGAM, CHAVARA (S) P.O, KOLLAM, PIN - 691584
- 46 BINU K.V  
AGE AND FATHER'S NAME ARE NOT KNOWN, RESIDING AT KALARIPARAMBIL HOUSE,  
KOLICHAL - 16 VYTHIRI P.O, WAYANAD, PIN - 673576
- 47 SUBHASH V.R  
AGE AND FATHER'S NAME ARE NOT KNOWN, RESIDING AT VELIYIL-H, MANAPPURAM  
P.O, CHERTHALA, ALAPPUZHA, PIN - 688526
- 48 RADHAKRISHNAN K.V  
AGE AND FATHER'S NAME ARE NOT KNOWN, RESIDING AT PADIYATHODY HOUSE,  
KARIMBA P.O, PALAKKAD, PIN - 678597  
[RESPONDENTS 5 TO 48 ARE SOUGHT TO BE IMPEADED]

BY ADVS. GEORGE THOMAS (MEVADA)(SR.)  
M.SASINDRAN; AMAL GEORGE; MS PARVATHY K GP

THIS WRIT PETITION (CIVIL) HAVING RESERVED ON 24.01.2025, ALONG WITH WP(C).19634/2022,  
29714/2023 AND CONNECTED CASES, THE COURT ON 31.01.2025 DELIVERED THE FOLLOWING:



IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE D. K. SINGH

FRIDAY, THE 31<sup>ST</sup> DAY OF JANUARY 2025 / 11TH MAGHA, 1946

WP(C) NO. 19634 OF 2022

PETITIONER/S:

- 1 SURESH KUMAR. C, AGED 40 YEARS  
PERATHALA PUTHEN VEEDU, ANCHUMARAMKALA, VELLARADA P.O,  
THIRUVANANTHAPURAM, PIN - 695505
- 2 SANTHOSH. M, AGED 39 YEARS  
MELATTUR VILLAGE, PERINTHALMANNA, MALAPPURAM, PIN - 679326
- 3 SUDHEER KHAN .K, AGED 45 YEARS  
SUDHEER NIVAS, ERAVICHIRA EAST, SOORANAD SOUTH, KOLLAM, PIN - 690522
- 4 SYAM SHANKAR R.S, AGED 41 YEARS  
SWAPNAKOD, PALODE,PACHA P.O, NANNIYODE, TRIVANDRUM, PIN - 695562
- 5 SOORAJ, AGED 40 YEARS, SORRAJ BHAVAN, VELLAPPARA P.O , KONNI, PRAMADOM,  
PATHANAMTHITTA, PIN - 689691
- 6 RAJESH.C  
AGED 40 YEARS  
KALATHINGAL THODI HOUSE,ERNAD,MELMURI,MALAPPURAM, PIN - 676517
- 7 M.HARI  
AGED 44 YEARS  
EDAKKADAVOOR,KODAVOOR,PERINAD P.O, THRIKKADAVOOR,KOLLAM, PIN - 691601
- 8 PRASANTH C.K  
AGED 41 YEARS  
KULAVANAKUZHI, MALLASSERY P.O, PRAMADOM,  
THENGUMCAVU,PATHANAMTHITTA, PIN - 689646
- 9 MANJITH GOPINATHAN  
AGED 39 YEARS



MECHOTHIL,CHAMPAKALA P.O, KOTHANALLOOR,VAIKOM,KOTTAYAM, PIN - 686603

- 10 DEEPESH P.B  
AGED 43 YEARS  
NEDULIPARAMBATHU HOUSE,PARAMBIL BACAR P.O, KOZHIKODE,KURUVATTUR,  
PARAMBIL,KOZHIKODE, PIN - 673012
- 11 MANOJ T.S  
AGED 37 YEARS  
SARITHA BHAVAN,KOTTARA, MEEYANNOOR P.O, POOYAPPALLY, KOLLAM, PIN -  
691537
- 12 SUGESH K  
AGED 35 YEARS  
CHANDRATH HOUSE,ATTADAPPA P.O, CHOVVA,KANNUR, PIN - 670006
- 13 VISWANATHAN.O  
AGED 39 YEARS  
OTHENATH HOUSE,KAREKKAL,EDAYOOR VILLAGE,MELMURI,MALAPPURAM, PIN -  
676553
- 14 MANIKANDAN. M  
AGED 38 YEARS  
PATHINETTAM VEETIL,ARIYALLUR,MALAPPURAM, PIN - 676312

BY ADVS.  
Nisha George  
GEORGE POONTHOTTAM (SR.)(K/000570/1979)

RESPONDENT/S:

- 1 STATE BANK OF INDIA  
REPRESENTED BY ITS GENERAL MANAGER, STATE BANK OF INDIA, STATE BANK  
BHAVAN, MADAM CAMA ROAD, MUMBAI, PIN - 400021
- 2 CHIEF GENERAL MANAGER  
STATE BANK OF INDIA, LOCAL HEAD OFFICE,POOJAPPURA,THIRUVANANTHAPURAM,  
PIN - 695012
- 3 ASSISTANT GENERAL MANAGER (P&HR)  
STATE BANK OF INDIA,H.R DIVISION,LOCAL HEAD



OFFICE,POOJAPPURA,THIRUVANANTHAPURAM, PIN - 695012

- 4 DIRECTOR  
DIRECTORATE OF SAINIK WELFARE, VIKAS BHAVAN BUILDING, PALAYAM,  
THIRUVANANTHAPURAM, PIN - 695035
- 5 A. SAJITH ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2598016N), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 6 AJESH M. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15139547A), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 7 AJI A.P. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2600238K), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 8 AJI B. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15475455X), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 9 AJI P.K. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14439749K), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 10 AJIKUMAR G. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15319533H), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 11 AJITH KUMAR V.V. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2605217X), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 12 AKHIL CHANDRAN ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15170207Y), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 13 AKHIL RAJ A.K. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14929449X), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 14 AKHILESH C.V ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 13624715M), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )



- 15 AKHILESH V.K ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15490118A), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 16 ANEESH SASI ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2607939H), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 17 ANIKUTTAN M.C. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14444269K), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 18 ANIL KUMAR K.V. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15319153K), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 19 ANILKUMAR B.S. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 13623601P), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 20 ANISH K. (ARMY NO. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15325439P), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 21 ANOOP A. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15144779H), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 22 ANOOP A.G. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15331123Y), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 23 ANOOP K. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14431685P), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM- ( SOUGHT TO BE IMPEADED )
- 24 ANOOP P.C. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15205248K), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 25 ANOOPCHANDRAN P.M ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2612997W), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )



- 26 ANU THOMAS ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15160947A), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 27 ARUN LAL B. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14449819L), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 28 ARUN S. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15683791H), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 29 ARUN S.R. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15495133Y), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 30 ASHOKAN K..V. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15669217Y), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 31 BABU C.J. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2602855L), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 32 BIJOY JOSE ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15490230M), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 33 BIBHU K.S. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 155776286M), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM-695 012 ( SOUGHT TO BE IMPEADED )
- 34 BIBIN P. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14658893L), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 35 BIJITH S.L. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14663435L), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 36 BIJU A. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14430724W), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM-695 012 ( SOUGHT TO BE IMPEADED )
- 37 BIJU M. ( SOUGHT TO BE IMPEADED )



- (ARMY NO. 15778279P), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 38 BIJUMON P. ( SOUGHT TO BE IMPEADED )  
BIJUMON P. (ARMY NO. 15325618P), THROUGH STATE BANK OF INDIA, LOCAL HEAD  
OFFICE, POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 39 BINEESH FRANCIS ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14929757X), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 40 BINIL KUMAR D. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14424078N), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 41 BINU C.M. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 155771511M), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 42 BINU DAS S. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14837346Y), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 43 BINU P.T. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2604459N), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 44 BIREESH B.S. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15328789M), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 45 BOBIN P.K ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2612994H), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 46 BRAJESH K.A. ( SOUGHT TO BE IMPEADED )  
BRAJESH K.A. (ARMY NO. 15161434X), THROUGH STATE BANK OF INDIA, LOCAL HEAD  
OFFICE, POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 47 C.N. DILEEP KUMAR ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2605146F), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 48 DEEPAK M. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15326110X), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,



- POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 49 DEEPU M.G. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14655418W), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 50 DAMODHARAN P. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14443421A), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 51 DHANESH KUMAR A.S. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15488340H, THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 52 DIBEESH KUMAR R. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15767145W), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 53 DIJESH KUMAR K.P. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 13626523N), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 54 DILEEP D. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15768300Y), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 55 DILEEP KUMAR S. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15201324N), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 56 DILESH KUMAR M. ( SOUGHT TO BE IMPEADED )  
. (ARMY NO. 15326643A), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 57 DINESH P. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14663877K), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 58 DINU K.V. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2607928W), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 59 DIPIL D. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14831587H), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )



- 60 DWIBIN M. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15209986L), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 61 ELDHO KURIAKOSE ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2611115X), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 62 GINEESH A.K. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14644563N), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 63 HARIKRISHNAN ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2610641K), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 64 HARIKRISHNAN S.R. ( SOUGHT TO BE IMPEADED )  
. (ARMY NO. 2613539M), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 65 HASHIM M. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2798113P), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 66 HILAL E.L. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2599393W), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 67 JAYAKRISHNAN V. ( SOUGHT TO BE IMPEADED )  
. (ARMY NO. 2608131K), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 68 JAYAKUMAR H. ( SOUGHT TO BE IMPEADED )  
(AMY NO. 15766321W), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 69 JAYAPRAKASH P.V. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15778657H), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 70 JAYARAM S. ( SOUGHT TO BE IMPEADED )  
. (ARMY NO. 13624469M), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )



- 71 JAYESH E.S. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15784399K), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 72 JAYESH J. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15158223K), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 73 JAYESH KANNOTH KANDY ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2612373K), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 74 JENEESH M. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15319843N), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 75 JIGISH K.G. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2612486M), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 76 JIJO JAMES ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15482286K), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 77 JINCE P.D. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 7782916M), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 78 JITHU N.P. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14669785N), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 79 JOBY V.V. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15494316H), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 80 JOHN MATHEW ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15146446P), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 81 JOMON M..G. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15324265N), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 82 JOTHISH T.N. ( SOUGHT TO BE IMPEADED )



- (ARMY NO. 15326525M), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 83 JOYISH K. JOSEPH ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2802241M), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 84 KALESH K. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14436024Y), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 85 KISHOR R.J. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15780904K), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 86 KRISHNADASAN M.T. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15767041P), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 87 LAL KUMAR D. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2608545W), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 88 LALU NAIR V. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15320083H), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 89 LATHEESH M.T. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15614083L), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 90 LIJIN C. RUSSEL ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15675634F), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 91 LIJU S. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15202125M), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 92 LIJU C.U. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 10291806M), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 93 LIMNITH MOHAN P. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15490130F), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,



- POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 94 LINESH KUMAR C.K. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15615304Y), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 95 MADHUSOODANAN A. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15325560H), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 96 MAHESH EDACHERI VEETIL ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15331608F), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 97 MAHESH J. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 13623685N), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 98 MAHESH JOHN ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14442120K), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 99 MANEESH C.K. ( SOUGHT TO BE IMPEADED )  
. (ARMY NO. 14448804W), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 100 MANOJ S.P. ( SOUGHT TO BE IMPEADED )  
. (ARMY NO. 15342511W), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 101 MANU P.S. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15490197A), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 102 MATHEW E.M. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15332432N), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 103 MATHEWS PHILIPSE ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 10490148H), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 104 MOBIRAJ T. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2612546W), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )



- 105 MUJEESH P. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2609216M), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 106 MUKESH M.R. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15316804K), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 107 NEZAR V.M. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2611005H), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 108 NIDHEESH M. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15326645L), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM- ( SOUGHT TO BE IMPEADED )
- 109 NIDHEESH S. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15158899M), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 110 NINUMON G. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15201312Y), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 111 NISHANTH E. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15201312Y), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 112 NISHANTH K.V. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15483456P), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 113 PRABHASH KUMAR K. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15624858M), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 114 PRADEEP KUMAR P. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 6943233W), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 115 PRADEEP S. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15614269P), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )



- 116 PRAJEESH M.O. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15342800L), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 117 PRAJU P. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15326578L), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 118 PRAKASH C. ( SOUGHT TO BE IMPEADED )  
. (ARMY NO. 15332328A), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 119 PRAKASHAN P. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15158677X), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 120 PRAMOD K.V. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14644564W), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 121 PRASAD K.A. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15494327P), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 122 PRASAD KUMAR M. ( SOUGHT TO BE IMPEADED )  
. (ARMY NO. 2600978Y), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 123 PRASAD P. ( SOUGHT TO BE IMPEADED )  
. (ARMY NO. 14841141F), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 124 PRASAD V.P. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 10291788P), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 125 PRASHOBH O.C. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15158898K), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 126 PRASUD K. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2611777A), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 127 PRATHEESH P.S. ( SOUGHT TO BE IMPEADED )



- (ARMY NO. 13623398K), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 128 PRINCE S.V. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15678031W), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 129 PRIYESH P. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14677492X), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 130 RAGESH KUMAR T.P ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14443543K), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 131 RAJAN N. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 13997926W), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 132 RAJEESH C. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2612918W), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 133 RAJESH KUMAR N. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15172799M), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 134 RAJEESH M. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15161455N), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 135 RAJEEV S. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15325941K), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 136 RAJEEVAN P.V. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2600220N), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 137 RAJESH AMMENCHERY ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14444250L), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM- ( SOUGHT TO BE IMPEADED )
- 138 RAJESH G. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2610985L), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,



- POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 139 RAJESH T.K. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15142797M), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 140 RAJI K.P. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15767149M), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 141 RAJITH T. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14442382A), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 142 RAKESH V. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15691287X), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 143 RAMESAN K. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14633615Y), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 144 RAMESH V.R. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14929394Y), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 145 RATHEESH KUMAR K. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15779369H), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 146 RATHEESH R. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15202029X), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 147 RATHEESH S. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14441150P), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 148 RATHEESH V. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 10359897H), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 149 RATHISH MOHANDAS ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2610278Y), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )



- 150 REEKESH K ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14435583W), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 151 REJEESH C.R. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 155528Z), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 152 RAJESH P.V. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15482284Y), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 153 REMEESH G.S. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15478301W), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 154 RENEESH M.N. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15486068H), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 155 RENIL K. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15618961N), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 156 RENJITH KISHORE ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2612668A), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 157 RENJITH KUMAR V ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15329512A), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 158 RENJITH N.S. NAIR ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 13695684F), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM. ( SOUGHT TO BE IMPEADED )
- 159 RENJITH R. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14844896K), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 160 ROOPESH K. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15483450N), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )



- 161 SAJEESH C. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15331644M), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 162 SAJEEV B. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15673410H), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 163 SAJEEV KUMAR K.P. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14666555P), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 164 SAJI R. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2601388M), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 165 SAJITH C. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15684785F), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 166 SAJITH C.C. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 6396448Y), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 167 SAJITH C. LAWRENCE ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14935779M), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 168 SAJU R ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15688060Y), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 169 SANAL KUMAR A. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14926777A), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 170 SANDEEP K.R. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15330574M), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 171 SANEESH K.C. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2611496K), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 172 SANJITH C.M. ( SOUGHT TO BE IMPEADED )



- (ARMY NO. 15483930X), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 173      SANTHOSH P. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15766008L), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 174      SANTHOSH R. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15331610Y), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 175      SARATH SIVAN G.S. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14835458A), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 176      SARATHLAL S.L. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14441259P), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 177      SASI T.T. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14835070P), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 178      SATHEESHKUMAR K ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 151140919M), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 179      SATHEESHRAJ K.P. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2603610F), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 180      SHAHUL P.H. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14444468X), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 181      SHAIJU P.D. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 6490534H), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 182      SHAJI S. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2606267P), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 183      SHAJITHA A. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2603957N), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,



- POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 184 SHAJITH P. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15323095H), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 185 SHALU O.P. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15783129H), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 186 SHIBIN M.P. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15146148Y), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 187 SHIBU M.V. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2605115F), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 188 SHIJU ANTONY M.J ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14835065K), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 189 SHIJU M. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15158248W), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 190 SHIJU P. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2608223W), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 191 SHIJU P.V. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15206665H), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 192 SHIJU T. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15209987N), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 193 SHIPIN N. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15204937Y), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 194 SHYJITH P.V. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 13624699A), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )



- 195 SHIBU SIVADASAN ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 154142Z), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 196 SHIHABUDHEEN K. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14444432H), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 197 SIJO M.S. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15577419A), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 198 SMIJITH RAJ V.R. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2607985X), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 199 SREEJESH K.T. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14665107W), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 200 SREEJITH G.S. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14837892L), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 201 SREEJITH S. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15325264X), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 202 SREEKANTH G. NAIR ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2612528N), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 203 SREEKANTH S.M. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 4427394A), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 204 SUBHASH S. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14841133H), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 205 SUDHEER BABU T. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14439747Y), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )



- 206 SUDHEESH K. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15331598H), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 207 SUJEESH K.V. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2610561M), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 208 SUJI C. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2605251X), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 209 SUJITH K. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15321824F), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 210 SUJITH KUMAR S. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15168041K),THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 211 SULOOSH S. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15613443K), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 212 SUMESH GOPI G. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15172654F), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 213 SUMESH T. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 6943644P), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 214 SUNEESH P. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15486101P), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 215 SUNIL K. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15779817K), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 216 SUNIL KUMAR A. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 8035836N), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 217 SUNIL KUMAR C. ( SOUGHT TO BE IMPEADED )



- (ARMY NO. 15326540F), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 218 SUNIL KUMAR S. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15479599X), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 219 SUNIL KUMAR V.K. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15151146X), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 220 SUNIL M. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14431713W), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 221 SUNILKUMAR K ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15494333H), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 222 SURESH BABU K.S. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15320758X), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 223 SURESH KUMAR B. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15333065Y), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 224 SURESH KUMAR S. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2603654Y), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM-695 012 ( SOUGHT TO BE IMPEADED )
- 225 SURESHAN P.K. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 10291727X), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 226 SWAMINATHAN C. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15771759W), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 227 THOMAS S ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2610142P), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 228 UDAYA KUMAR S. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 7782760A), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,



- POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 229 UDAYAN T.P. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15325488X), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 230 UDAYENDRA K.V. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2603206M), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 231 UGIN J. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 211279F), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 232 VAISAKH S.G. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14842279H), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 233 VIBEESH T.M. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14665113K), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 234 VIJEESH V. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15496389N), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 235 VIJUKUMAR B. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14835451W), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 236 VIMAL S. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15778609H), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 237 VINEESH VISWANATHAN ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2612464N), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 238 VINESH KAVILE VALAPPIL ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14442418N), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 239 VINOD P. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 10291741K), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )



- 240 ABHILASH K. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15673226X), CHEKKIYIL HOUSE, VARADOOL, MUYYAM P.O.,  
THALIPARAMBA, KANNUR ( SOUGHT TO BE IMPEADED )
- 241 ABHILASH R. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2610589M), NEELAMBARI HOUSE, KOLLODE P.O., KATTAKADA,  
THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 242 ABUTAHIR M. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15681875X), EDAPARAMBIL HOUSE, AMBALAKKAD, VAVULLYAPURAM  
P.O., PALAKKAD ( SOUGHT TO BE IMPEADED )
- 243 AGEESH G.V. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15779290A), GV SADANAM, TC 79/2383, KARIKKAKOM P.O.,  
THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 244 AJAYAN A. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15139547A), KOYIKKAL VEEDU, SASTHAMKOTTA P.O., KOLLAM ( SOUGHT  
TO BE IMPEADED )
- 245 AJAYAN C. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2613526P), KASHMEEKAM HOUSE, VELLUR P.O., PAYYANNUR, KANNUR ( SOUGHT  
TO BE IMPEADED )
- 246 AJESH M ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15340998W), MULLIKOLE, CHITTADI, ALAKKODE P.O., KANNUR ( SOUGHT  
TO BE IMPEADED )
- 247 AKHIL RAJ A.K ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14929449X), AKHIL NIVAS, PEROORKADA, NETTAYAM P.O.,  
THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 248 AKHILESH C.V. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 13624715M), PADINCHARE VALAPPIL, MELUR P.O., DHARMADAM,  
THALASSERY, KANNUR ( SOUGHT TO BE IMPEADED )
- 249 AKHILESH V.K. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15490118A), PUZHAYARIKATH HOUSE, ERANJIKKAL P.O., EALATHUR,  
KOZHICODE ( SOUGHT TO BE IMPEADED )
- 250 ANIL KUMAR K.V ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15319153K), KOTTAYIL HOUSE, KALADY, KARAMANA P.O.,  
THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )



- 251 25. ANILKUMAR B.S. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 13623601P), HOUSE NO. 18/976(3), SHYAMALABHAVAN, ARAMADA P.O.,  
KUNNAPUZHA, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 252 ANISH K. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15325439P), PULLIYAKKATT MADAM HOUSE, PADINHATTAMKOZHUVAL,  
NILESHWAR P.O., KASARAGOD- ( SOUGHT TO BE IMPEADED )
- 253 ANOOP CHANDRAN P.M. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2612997W), PATTANATH, POOVATHOOR P.O., NEDUMANGAD,  
THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 254 ARUN LAL B ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14449819L), CHAITRAM, DAIVAPPURA, PANTHA P.O.,  
THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 255 ASHOKAN K.V. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15669217Y), KILAYIKODE HOUSE, VALIYAPOIL P.O., KASARAGODE ( SOUGHT TO BE IMPEADED )
- 256 BOBIN P.K. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2612994H), PAZHUTHAKKAYIL HOUSE, THOTTUPARA P.O., IDUKKI ( SOUGHT TO BE IMPEADED )
- 257 DAMODHARAN P ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14443421A), DEEPA NIVAS, PUZHTHANA P.O., ACHOORNAM VILL,  
WAYANAD ( SOUGHT TO BE IMPEADED )
- 258 DIBEESH KUMAR R ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15767145W), DEEPA SADANAM, MUTTADA, TKD ROAD, MUTTADA P.O.,  
THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 259 DILESH KUMAR M ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15326643A), MUDIYANDIYIL HOUSE, VATTOLI BAZAR P.O., PANANGAAD,  
KOZHICODE ( SOUGHT TO BE IMPEADED )
- 260 HARIKISHNAN S.R. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2613539M), THULASI HOUSE, EDAKKULAM P.O., KOZHICODE- ( SOUGHT TO BE IMPEADED )
- 261 HASHIM M ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2798113P), KOLLARUKONAM, ARYANADU, POOVACHAL, NEDUMANGAD,  
THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 262 JAYARAM S ( SOUGHT TO BE IMPEADED )



- (ARMY NO. 13624469M), SUDARMAVILASAM, OORUPOIKA P.O., EDAKODU, MUDAKKAL, THIRUVANANTHAPURAM ( SOUGHT TO BE IMPEADED )
- 263 JAYESH J. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15158223K), KUMARA VILLA, PRAYAR P.O., ALAPPUZHA ( SOUGHT TO BE IMPEADED )
- 264 JOMON M.G. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15324265N), MUTHUPATHICKAL HOUSE, MUNDKAYAM P.O., KODAYAR, IDUKKI ( SOUGHT TO BE IMPEADED )
- 265 LATHEEASH A.V. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15614083L), THYKANDY HOUSE, MAVICHERY, KUTTIERY THALIPARAMBA, KANNUR-670 142 ( SOUGHT TO BE IMPEADED )
- 266 MAHESH EDACHERIVEETIL ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15331608F), MANIYARA, KANAYI P.O., KANNUR-670 307 ( SOUGHT TO BE IMPEADED )
- 267 MAJESH JOHN ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14442120K), PUTHUPARAMBIL HOUSE, PALLIKUNNU, KANIYAMPATTA, WAYANAD ( SOUGHT TO BE IMPEADED )
- 268 MATHEWS E.M ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15332432N), EDAPULAVIL HOUSE, KENICHIRA P.O., WAYANAD-673 596 ( SOUGHT TO BE IMPEADED )
- 269 MATHEW PHILIPOSE ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 10490148H), KOLLAMPARAMBIL HOUSE, KUMBAZHA P.O., PATHANAMTHITTA-689 653 ( SOUGHT TO BE IMPEADED )
- 270 NIDHEESH M. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15326645L), MADATHODI HOUSE, MOONNIYUR SOUTH POST, MALAPPURAM-676 311 ( SOUGHT TO BE IMPEADED )
- 271 PRASAD P ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14841141F), PARACKAL HOUSE, DHONI, PALAKKAD-678 009 ( SOUGHT TO BE IMPEADED )
- 272 RAGESH KUMAR T.P. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14443543K),SREERAGAVAM HOUSE, KURUVANGAD P.O., KOYILLANDY, KOZHIKODE-673 620 ( SOUGHT TO BE IMPEADED )
- 273 RAJEESH KUMAR N. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15172799M), NAMBRATH HOUSE, NEAR IPT & GPTC SHORANUR,



- PALAKKAD-679122. ( SOUGHT TO BE IMPEADED )
- 274 RAJEEV S ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15325941K), RAJEEVAM, BLOCK NO. 28, EX COLONY P.O., PACHA, PALODE,  
THIRUVANANTHAPURAM -695262. ( SOUGHT TO BE IMPEADED )
- 275 RAKESH P.K. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15691287X), PULLOOTTIPARAMBIL HOUSE, MULANKUNNATHUKAVU P.O.,  
THRISSUR – 680581. ( SOUGHT TO BE IMPEADED )
- 276 REEKESH K. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14435583W), KAPPORA HOUSE, VATTOLI P.O., CALICUT – 673507. ( SOUGHT  
TO BE IMPEADED )
- 277 REJESH P.V. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15482284Y), UTHRADAM HOUSE, VILYANGAD DC P.O., PAYYANNUR,  
KANNUR – 670504. ( SOUGHT TO BE IMPEADED )
- 278 RENIL K ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15618961N), PRINGOTH HOUSE, VALANUR, KAPPAD P.O., KANNUR –  
670006. ( SOUGHT TO BE IMPEADED )
- 279 RENJITH N.S. NAIR ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 13695684F), AMARUVULA HOUSE, TC 48/192, AMPALATHARA,  
POONTHURA P.O., THIRUVANANTHAPURAM-695026. ( SOUGHT TO BE IMPEADED )
- 280 SAJEEV KUMAR K.P ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14666555P), KIZHAKKEPURATH HOUSE, AMMINIKKAD P.O.,  
THAZHEKKODE, MALAPPURAM-679322. ( SOUGHT TO BE IMPEADED )
- 281 SAJU R. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15688060Y), SAN COTTAGE, 48/769/1, ARAMADA P.O.  
THIRUVANANTHAPURAM – 695032. ( SOUGHT TO BE IMPEADED )
- 282 SANTHOSH R ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15331610Y), PAPPARAMBU, AKATHETHARA P.O., PALAKKAD – 678008. (   
SOUGHT TO BE IMPEADED )
- 283 SATHEESHKUMAR K. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 151140919M), SANTHOSH BHAVAN, PUNNOOR, KARAKULAM P.O.,  
THIRUVANANTHAPURAM-695564. ( SOUGHT TO BE IMPEADED )
- 284 SHAJITH A. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2603957N), CHANDRAMALLIKA HOUSE, KANNADIPARAMBA P.O., KANNUR  
– 670604. ( SOUGHT TO BE IMPEADED )



- 285 SHAJITH P ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15323095H), KALATHIL HOUSE, ANDALUR P.O., PALAYAD, KANNUR –  
670661. ( SOUGHT TO BE IMPEADED )
- 286 SHIJU ANTONY M.J. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 14835065K), MATTAKKAL HOUSE, GOTHURUTH, MOOTHAKUNNAM P.O.,  
NORTH PARAVUR, ERNAKULAM-683516. ( SOUGHT TO BE IMPEADED )
- 287 SHIBBU SIVADASAN ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 154142Z), THROUGH STATE BANK OF INDIA, LOCAL HEAD OFFICE,  
POOJAPPURA, THIRUVANANTHAPURAM-695 012 ( SOUGHT TO BE IMPEADED )
- 288 SMIJITH RAJ V.R ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2607985X), VETTIKULANGARA HOUSE, VANDANPATHAL RPC P.O.,  
MUNDAKKAYAM, KOTTAYAM-686 513 ( SOUGHT TO BE IMPEADED )
- 289 SUNIL KUMAR S ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2613304A), PULLAMPLAVIL HOUSE, THAZHAM P.O., PATHANAMTHITTA-  
689 666 ( SOUGHT TO BE IMPEADED )
- 290 SUNILKUMAR K. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15494333H), KARUVAPRA HOUSE, KANNANKARA P.O., CHELANNUR,  
KOZHIKODE-673 616 ( SOUGHT TO BE IMPEADED )
- 291 THOMAS S. ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 2610142P), PUTHUPPALLI HOUSE, AMBOORI P.O., KATTAKADA,  
THIRUVANANTHAPURAM-695 505 ( SOUGHT TO BE IMPEADED )
- 292 BIJU M ( SOUGHT TO BE IMPEADED )  
(ARMY NO. 15778279P), ANIBHAVAN, MULLUVILA, NELLIVILA P.O.,  
THIRUVANANTHAPURAM-695 523 ( SOUGHT TO BE IMPEADED )

BY ADVS. GEORGE THOMAS (MEVADA)(SR.)  
AMAL GEORGE; M.SASINDRAN; MS PARVATHY K GP

THIS WRIT PETITION (CIVIL) HAVING RESERVED ON 24.01.2025, ALONG WITH WP(C).19520/2021  
AND CONNECTED CASES, THE COURT ON 31.01.2025 DELIVERED THE FOLLOWING:



IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE D. K. SINGH

FRIDAY, THE 31<sup>ST</sup> DAY OF JANUARY 2025 / 11TH MAGHA, 1946

WP(C) NO. 29714 OF 2023

PETITIONER/S:

- 1 SAJEENDRAN. T.,  
AGED 46 YEARS  
S/O CHANDRAN T., THEVARKAT HOUSE, EDAKKARA P.O., CHELANNUR (VIA),  
KOZHIKODE DISTRICT, PIN - 673616
- 2 SHYNU K  
AGED 45 YEARS  
S/O K. KUMARAN (LATE), MALAKKUTHAZHA, MATTANUR P.O., KANNUR DISTRICT,  
PIN - 670702
- 3 RAJMOHAN M.R  
AGED 41 YEARS  
S/O MOHANAN PILLAI B., NADUVILAKKARA, ALUMMOODU P.O., MUKHATHALA,  
THRIKKOVILAVATTOM, KOLLAM DISTRICT, PIN - 691577
- 4 BINU. C.P.,  
AGED 41 YEARS  
S/O CHANDRAN PILLAI, TC 41/2422, GRA-182, VINAYAKA NIVAS, EATTAYOORKONAM,  
KURUVIKKADU, VATTIYOORKAVU P.O., THIRUVANANTHAPURAM DISTRICT, PIN -  
695013
- 5 HARSHAN K.,  
AGED 46 YEARS  
S/O BALAKRISHNAN NAIR, M.C.B. NIVAS, PARATHODI NILAM, MARIKUNNU,  
KOZHIKODE DISTRICT, PIN - 673012

BY ADVS.  
NISHA GEORGE  
A.L.NAVANEETH KRISHNAN  
KAVYA VARMA M. M.  
GEORGE POONTHOTTAM (SR.)



RESPONDENT/S:

- 1 STATE BANK OF INDIA  
REPRESENTED BY ITS GENERAL MANAGER, STATE BANK OF INDIA, STATE BANK  
BHAVAN, MADAM CAMA ROAD, MUMBAI, PIN - 400021
- 2 CHIEF GENERAL MANAGER  
STATE BANK OF INDIA, LOCAL HEAD OFFICE, POOJAPPURA, THIRUVANANTHAPURAM,  
PIN - 695012
- 3 ASSISTANT GENERAL MANAGER (P&HR)  
STATE BANK OF INDIA, H.R. DIVISION, LOCAL HEAD OFFICE, POOJAPPURA,  
THIRUVANANTHAPURAM, PIN - 695012
- 4 DIRECTOR  
DIRECTORATE OF SAINIK WELFARE, VIKAS BHAVAN BUILDING, PALAYAM,  
THIRUVANANTHAPURAM, PIN - 695034

BY ADV AMAL GEORGE; M SASINDRAN; PARVATHY K GP

THIS WRIT PETITION (CIVIL) HAVING RESERVED ON 24.01.2025, ALONG WITH WP(C).19520/2021  
AND CONNECTED CASES, THE COURT ON 31.01.2025 DELIVERED THE FOLLOWING:



IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE D. K. SINGH

FRIDAY, THE 31<sup>ST</sup> DAY OF JANUARY 2025 / 11TH MAGHA, 1946

WP(C) NO. 31579 OF 2023

PETITIONER/S:

- 1 S. JOTHISH KUMAR  
AGED 46 YEARS  
S/O N. SUKUMARAN NAIR, TC 5/816, GC NAGAR, MANNAMOOLA,  
THIRUVANANTHAPURAM, PIN - 695005
- 2 FAISAL. R  
AGED 41 YEARS  
S/O K. M. RASHEED, FAISAL NIWAS, VENGODE, KUDAVOOR P.O., KEEZHTONNAKKAL  
VILLAGE, MELTHONNAKKAL, THIRUVANANTHAPURAM, PIN - 695313
- 3 PRIJESH. P.  
AGED 40 YEARS  
S/O P.V. RAJAN, TRAYAMBAKAM, KUNUKANDANCHAL, PADUVILAYI, PATHIRIYAD,  
KANNUR, PIN - 670741
- 4 RENJITH. M.R  
AGED 41 YEARS  
S/O RAMACHANDRAN, MARUTHIMOOTTIL, MALAYALAPPUZHA, NEAR S.N.D.P.  
SCHOOL, ERAM, PATHANAMTHITTA, PIN - 689664
- 5 SREEJESH K.V.  
AGED 42 YEARS  
S/O PADMANABHAN. K.V., KADAVATH VEETIL, UDINOOR CENTRAL, UDINOOR,  
KASARGOD, PIN - 671310

BY ADV ABHILASH M.J.

RESPONDENT/S:

- 1 STATE BANK OF INDIA



REPRESENTED BY ITS GENERAL MANAGER, STATE BANK OF INDIA, STATE BANK BHAVAN, MADAM CAMA ROAD, MUMBAI, PIN - 400021

- 2 CHIEF GENERAL MANAGER  
STATE BANK OF INDIA, LOCAL HEAD OFFICE, POOJAPPURA, THIRUVANANTHAPURAM,  
PIN - 695012
- 3 ASSISTANT GENERAL MANAGER, (P & HR)  
STATE BANK OF INDIA, HR DIVISION, LOCAL HEAD OFFICE, POOJAPPURA,  
THIRUVANANTHAPURAM, PIN - 695012
- 4 DIRECTOR  
DIRECTORATE OF SAINIK WELFARE, VIKASBHAVAN BUILDING, PALAYAM,  
THIRUVANANTHAPURAM, PIN - 695035

BY ADV AMAL GEORGE; MR M SASINDRAN; MS PARVATHY K GP

THIS WRIT PETITION (CIVIL) HAVING RESERVED ON 24.01.2025, ALONG WITH WP(C).19520/2021 AND CONNECTED CASES, THE COURT ON 31.01.2025 DELIVERED THE FOLLOWING:



JUDGMENT

[WP(C) Nos.19520/2021, 19634/2022, 29714/2023, 31579/2023]

“C.R.”

Heard Mr Lindons C Davis, Ms Nisha George, Mr Abhilash M J, learned Counsel for the petitioners, Mr Amal George, learned Standing Counsel for the State Bank of India, Mr M Sasindran, learned Standing Counsel for the Sainik Welfare Vikas Bhavan, and Ms Parvathy Kottol, learned Government Pleader, for the State.

**Facts:**

2. The petitioners in all these writ petitions are the Ex-Defence servicemen who have retired from the Defence Services – Army, Navy and Air Force after completing full service, *i.e.*, a minimum of 15 years of service. The petitioners in W.P.(C) No. 19520/2021 challenge the selection to the post of Armed Guards for the recruitment year 2019-2020 and the petitioners in W.P.(C) Nos.19634/2022, 29714/2023 and 31579/2023 challenge the selection to the post of Armed Guards for the recruitment year 2021-2022. The facts are substantially similar in all the



writ petitions.

2.1 The petitioners were applicants to the post of Bank Guards in the State Bank of India in pursuance of the State Bank of India Corporate Centre's letter No.HR/IR/SKJ/1840 dated 27.11.2019 whereby the Corporate Office sanctioned the recruitment of Bank Guards in Thiruvananthapuram Circle. The Corporate Office also prepared guidelines for the recruitment of Armed Guards with a view to having uniform procedures and norms for the recruitment of Bank Guards in the Bank and these guidelines were also forwarded along with the letter dated 27.11.2019.

2.2 As per the guidelines, once sanction for recruitment was received from the Corporate Centre, the HR Department of the Circle should initiate steps to write to the Rajya Sainik Board (RSB) with a copy endorsed to the Zila Sainik Kalyan Adikari (ZSKA)/ Zila Sainik Welfare Board Officer (ZSWBO) of every district seeking the list of Ex-servicemen (ESM) twenty times the number of vacancies. It is also provided that if



the RSB/ ZSKA/ ZSWBO had informed about their inability to provide the required number of Ex-servicemen, then the Bank was required to send a similar letter to the Army Welfare Placement Organization (AWPO) seeking the list of Ex-servicemen.

2.3 The Corporate Centre modified the eligibility criteria for participating in the selection to the post of Bank Guards in letters dated 18.02.2020 and 29.02.2020. The Corporate Centre advised various local head offices of the final eligibility criteria in the letter dated 29.02.2020 [Ext.R1(C)]. The final eligibility criteria for participating in the selection process for the post of Bank Guards were as follows:

“Eligibility Criteria:

- (a) Upper Age Limit: 45 years as on October of the calendar year, in which recruitment sanction is accorded by IR Dept, Corporate Centre.
- (b) Civil Educational Qualification: A pass in 8th standard or its equivalent, but the candidate should not have passed the Graduate examination or its equivalent.
- (c) Defence Service: Ex-servicemen who have retired from the defence services, i.e. Army, Navy or Air Force, after completing full colour service, i.e. minimum of 15 years of service and have not taken premature retirement on medical/disciplinary grounds or have not medically



boarded out.

(d) Rank: Havildar or below in the Army or equivalent in the Navy/Air Force. Honorary Naib Subedars or equivalent will not be eligible.

(e) Character: Minimum requirement will be 'GOOD'

(f) Medical Requirement: 'AYE' or SHAPE-I, at the time of release from the Armed forces, as entered in the discharge book.

(g) Category: The Candidates from 'Fighting Arms' as well as 'Services' from the Army, Navy or Air Force will be eligible to apply for the post of Bank Guard.

(h) Trade: Candidates shall be 'General Duty' soldiers and not Non-General/ Technical Soldiers."

2.4 On receiving the names of twenty times the number of vacancies from RSB/ ZSKA/ AWPO, a Screening Board was constituted to scrutinize the list forwarded and prepare a final list, and thereafter, the final list was forwarded to different Zonal Offices of the Bank for conducting the selection process. The selection process was based on the 'marking' of:

- (i) Physical and Drill Test (including Turn Out)
- (ii) Character

The total assessment marks in the selection process are prescribed to be



75 marks. Four exercises, against 60 maximum marks, were required to be obtained to qualify for inclusion in the list. The minimum mark is 40, with 10 marks for each drill. The four drill tests were sit-ups, push-ups, five-meter shuttle and drill tests, and turnout with a maximum of 15 marks each. The 'Character' of a Candidate could have fetched 15 maximum marks. However, no minimum marks were prescribed for the said parameter. The marks for 'Character' as mentioned in the Discharge Certificate were prescribed as follows: five marks for 'Good', ten marks for 'Very Good' and fifteen marks for 'Exemplary'.

2.5 The Circle had called for the recommendation of eligible personnel (Ex-servicemen) from the Directorate of Zila Sainik Welfare Board, and the Board sponsored 1752 candidates. The said sponsored list was scrutinized, and the Bank shortlisted 1557 candidates for the physical test and drill test in order to complete the selection process in a time-bound manner. The Physical and Drill tests of the candidates were conducted between 30.12.2020 to 13.01.2021 at six venues. Out of



the 1557 candidates, only 895 participated in the physical test. A Selection Committee was formed. The entire selection process in the Circle was completed on 13.01.2021.

2.6 It is also stated that the candidates who appeared for the physical test were given random chest numbers to ensure that their actual names and identities were not known to the people who were evaluating them. Separate merit lists were prepared for SC, ST, OBC and General category candidates as per the relevant guidelines of the Government of India. Out of 895 candidates, 327 candidates passed the physical tests, 5 candidates got disqualified and 563 candidates failed.

3. After the petitioners participated in the selection process of Bank Guards and failed to secure their place in the select list, they approached this Court by filing these writ petitions for cancelling the entire selection process and for directions to conduct fresh selection.

**Petitioners' submission:**

4. According to the petitioners the whole selection process was



marred with corruption, nepotism and arbitrariness. They have submitted that the result of the selection was not published, and it was not made available even to the candidates who participated in the selection process. It is submitted that the entire selection process is shrouded in mystery and the Bank has not come out with the result of selection by publishing the result. The petitioners have also alleged that some of the persons who could not complete the physical and drill tests have been given appointments. However, no particulars have been given about the candidates against whom such an allegation has been levelled. The petitioners have also alleged that 50% of the persons appointed are from the Infantry Madras Regiment.

4.1 The next submission of the learned Counsel for the petitioners is that candidates were also sponsored by the AWPO and the AWPO could have sponsored the candidates only when the RSB/ ZSKA/ ZSWBO were not in a position to sponsor twenty times the number of vacancies. Learned Counsel for the petitioners has also submitted that



fifteen marks for 'Character' is for an 'exemplary' certificate. However, all the candidates have been given fifteen maximum marks, including the petitioners, which itself would demonstrate that the selection was made in a casual and arbitrary manner without adhering to the guidelines as prescribed in Exhibit R1(B).

4.2 It is further stated that one of the members of the Selection Committee was found to have accepted a bribe of Rs.3 lakhs from a candidate, and thus, he was removed from the service. This shows that there was large-scale corruption in the selection process. Furthermore, the learned Counsel submitted that the selection to a public post should be just fair and transparent without an element of arbitrariness or *mala fide*. It is submitted that the Bank has failed to disclose the marks obtained by each candidate inasmuch as the Bank has not published the result and the selection was concluded in a secret manner mysteriously. So, the selection process deserves to be quashed and set aside.

**Respondent's submission:**



5. Learned Standing Counsel for the Bank has refuted the said allegations. He has submitted that the Bank has framed the revised guidelines for the recruitment of Bank Guards in Ext.R1(B), and the whole selection process has been just, fair, transparent and without any element of arbitrariness or *mala fide*. The learned Standing Counsel for the respondent has placed reliance on paragraph 4 of the guidelines in Ext.R1(B), which reads as follows:

“4. Once recruitment sanction is received from Corporate Centre, HR Dept. of the Circle should initiate steps to write to the Rajya Sainik Board (RSB), with a copy endorsed to Zila Sainik Kalyan Adhikari (ZSKA) / Zila Sainik Welfare Officer (ZSWO) of every district. A suggested format of the letter to be sent to these officials is given in 'Annexure B'. They should be requested to forward list of ESM, 20 times the number of vacancies, as per format enclosed at 'Annexure C'. A similar letter may also be sent to the Placement Nodes of the Army Welfare Placement Organisation (AWPO), in case of RSB/ZSKA/ZSWO has advised their inability to sponsor required number of ESM in writing. Further, registration of candidates sponsored by AWPO with ZSKA/ZSWO is compulsory and proof of such registration should be submitted by the AWPO Placement Node or the candidate. In case the total number of candidates is less than 20 times, as required, Circles would have to make do with the available list. However,



every effort should be made to obtain a maximum number of candidates in order to broad-base the selection process.”

5.1 The learned Counsel further submits that the effort should have been made to obtain the maximum number of candidates in order to have a broad-base selection process and the candidates sponsored by AWPO Placement Node were also required to have registration with ZSKA/ZSWO/ ZSWBO. Two of the petitioners themselves were sponsored by the AWPO. Therefore, this ground is not available to them to challenge the selection process on the ground that some of the candidates were sponsored by AWPO. The employer, *i.e.* the Bank, has the right to obtain a maximum number of candidates in order to have a broad base selection for the post of Bank Guards.

5.2 Furthermore, it is submitted that the candidates who had the certificate of discharge with ‘exemplary’ service were given fifteen marks, with ‘very good’ service were given ten marks and with ‘good’ service were given five marks, which was the benchmark. As the



petitioners have certificates of 'exemplary' service, they were given fifteen marks. The allegations of the petitioners that all the candidates were given fifteen marks is wholly incorrect and only candidates who have the 'exemplary' certificate were given the maximum of fifteen marks for 'Character'.

5.3 It is also stated that, as per the guidelines, the results of only selected candidates were required to be published. A total of 44 candidates were selected and the last candidate in the General category scored 72 marks. All the petitioners, whose marks have been disclosed in the counter affidavit filed before this Court, have scored less than 72 marks. A separate list of selected candidates for the General category, SC/ST/OBC/Economically Weaker Sections were also published. When the petitioners have scored less than the last candidate who was selected and has participated in the selection process without any demur, they don't have the right to challenge the selection process on some flimsy grounds without substantiating the allegations. In respect of one of the



members having been found to have accepted the bribe it is submitted that the said person was removed. However, this was in respect of another selection process and not in respect of the subject selection process, the subject matter of the writ petition.

5.4 The list of selected categories, *i.e.*, General category, SC/ST category, OBC category, have been placed with the additional counter affidavit. The marks obtained by the petitioners have also been disclosed in the counter affidavit.

**Discussion and Analysis:**

6. The question which needs to be considered in these writ petitions is whether the Court should order a fishing and roving enquiry in the selection for the post of Bank Guards conducted in the recruitment years 2019-20 and 2021-22 for which the selection was concluded, and the selected persons have been appointed.

7. The petitioners have made the allegations of corruption, etc, without substantiating the same in any manner. The Selection



Committee consists of four persons. The detailed procedure for selection was prescribed in the guidelines. This Court is of the view that the guidelines have not been violated to render the selection process illegal or to term it arbitrary, unjust, unfair and *mala fide*. When two of the petitioners themselves are sponsored by the AWPO and the guidelines themselves provide for inviting more candidates to have broad-based selection, some of the candidates being sponsored by the AWPO will not make the selection invalid or illegal.

7.1 The guidelines do not provide for publishing the result of the entire selection, but it only contemplates the publication of the results of the selected candidates. The petitioner's marks have been disclosed in the counter affidavit, as well as the marks obtained by the selected candidates. It is not the case of the petitioners that they have been given less marks than they ought to have been given. When the petitioners have not obtained the marks of the last selected candidates, the challenge to the selection process based on an unsubstantiated



allegation cannot be countenanced, and no relief for setting aside the selection process for the post of Bank Guard can be granted by the Court. The Court should not indulge in fishing and roving enquiry in respect of the selection to a public post unless and until the candidate comes with clear proof of *mala fide* and arbitrariness in the selection process.

8. In ***The Municipal Board, Maunath Bhajan v. M/s Swadeshi Cotton Mills Company Limited***<sup>1</sup> the Supreme Court has held that a High Court, in the absence of a specific plea and ground of invalidity, is not justified in entering into a roving enquiry and interfering with the continuing state of affairs.

8.1 In ***U B S Publishers and Distributors, Limited v. Industrial Workers Union***<sup>2</sup>, the High Court at Bombay in paragraph 11 is held thus:

“In 20<sup>th</sup> Century-Fox Corporation (India) (Private), Ltd. (vide supra), a division Bench of this Court was seized of similar question and after surveying the relevant provision of the Industrial Disputes Act and the rules framed thereunder and the provisions of the Code of Civil Procedure as well as various judgments, ruled that a party to a litigation

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<sup>1</sup> (1977) 1 SCC 875

<sup>2</sup> 1997 (3) LLN 168



cannot be permitted to embark on a fishing and roving enquiry in the hope that some material will come to hand on the basis of which he can set out his case. The Division Bench cautioned that in appropriate cases if the material is necessary, the Tribunal can order the production of relevant documents for the purposes of adjudication but before that can be done, it would be the duty of the party asking the production of documents to make out a case why it would be necessary for certain documents to be produced.”

8.2 In the decision of the Supreme Court in *Dhampur Sugar (Kashipur) Limited v. State of Uttaranchal*<sup>3</sup> in paragraph 83 it has been held as follows:

“83. Allegations of *mala fide* are serious in nature and they essentially raise a question of fact. It is, therefore, necessary for the person making such allegations to supply full particulars in the petition. If sufficient averments and requisite materials are not on record, the court would not make "fishing" or roving inquiry. Mere assertion, vague averment or bald statement is not enough to hold the action to be mala fide. It must be demonstrated by facts. Moreover, the burden of proving mala fide is on the person levelling such allegations and the burden is "very heavy" (vide *E.P. Royappa v. State of T.N.*19). ***The charge of mala fide is more easily made than made out.*** As stated by Krishna Iyer, J. in *Gulam Mustafa v.*

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<sup>3</sup> (2007) 8 SCC 418



State of Maharashtra 20 it is the last refuge of a losing litigant (see also Ajit Kumar Nag v. GM(PJ), Indian Oil Corpn.21). In the case on hand, except alleging that the policy was altered by the Government, to extend the benefit to Respondent 4, no material whatsoever has been placed on record by the appellant. We are, therefore, unable to uphold the contention of the learned counsel that the impugned action is mala fide or malicious.” (emphasis supplied)

**Result:**

9. From the facts and discussion as noted above, this Court finds that the petitioners’ allegations are vague and unsubstantiated and without substance. In view thereof, this Court finds that the reliefs sought in these writ petitions cannot be granted.

Thus, the writ petitions fail, which are hereby dismissed.

All Interlocutory Applications regarding interim matters stand closed.

sd/-

D K SINGH

JUDGE



APPENDIX OF WP(C) 19634/2022

PETITIONER EXHIBITS

- Exhibit P-1 A TRUE COPY OF LETTER ISSUED BY 3RD RESPONDENT TO THE 4TH RESPONDENT DEMANDING TO FORWARD NAMES OF ELIGIBLE HANDS VIDE NO: HR/REC/1442/326 DATED 23/09/2021
- Exhibit P-2 A TRUE COPY OF THE CALL LETTER ISSUED TO THE 1ST PETITIONER FOR PHASE 1 OF RECRUITMENT
- Exhibit P-3 A TRUE COPY OF THE CALL LETTER ISSUED TO THE 1ST PETITIONER FOR PHASE 2 OF RECRUITMENT
- Exhibit P-4 A TRUE COPY OF NOMINAL ROLL ISSUED BY THE 3RD RESPONDENT.
- Exhibit P-5 A TRUE COPY OF THE MESSAGE IN WHATSAPP.
- Exhibit P-6 A TRUE COPY OF THE MESSAGE IN WHATSAPP.
- Exhibit P-7 A TRUE COPY OF THE COMPLAINT BEFORE COMMISSIONER OF POLICE, THIRUVANANTHAPURAM CITY DATED 14/06/2022
- Exhibit P-8 A TRUE COPY OF THE RECEIPT ISSUED BY THE COMMISSIONER OF POLICE, THIRUVANANTHAPURAM CITY DATED 14/06/2022

RESPONDENT EXHIBITS

- Exhibit R1(B) True photocopy of the Standard Operating Procedure for the recruitment of Armed Guards.
- Exhibit R1(C) True photocopy of the e-mail sent by DGM (IR), Corporate Centre dated 07/05/2022.
- Exhibit R1(A) True photocopy of the letter number HR/IR/VB/103 sent by Corporate Centre dated 13/09/2021
- Exhibit R1(D) TRUE PHOTOCOPY OF THE MERIT LIST PUBLISHED BY THE RESPONDENT BANK OF THE SELECTED CANDIDATES IN UNRESERVED CATEGORY
- Exhibit R1(E) TRUE PHOTOCOPY OF THE MERIT LIST PUBLISHED BY THE RESPONDENT BANK OF THE SELECTED CANDIDATES IN SC CATEGORY



Exhibit R1(F)

TRUE PHOTOCOPY OF THE MERIT LIST PUBLISHED BY THE  
RESPONDENT BANK OF THE SELECTED CANDIDATES IN OBC  
CATEGORY

PETITIONER EXHIBITS

Exhibit P8

A TRUE COPY OF THE E-MAIL REPLY DATED 17.03.2023 BY THE AGM  
CUSTOMER CARE OF THE 1ST RESPONDENT



APPENDIX OF WP(C) 29714/2023

PETITIONER EXHIBITS

- Exhibit -P1 A TRUE COPY OF THE LETTER NO.HR/REC/ 1442/326 DATED 23.09.2021 SERVED BY THE 3RD RESPONDENT
- Exhibit-P2 A TRUE COPY OF THE STANDARD OPERATING PROCEDURE FOR RECRUITMENT OF ARMED GUARDS
- Exhibit-P3 A COPY OF THE FINAL LIST OF THE SELECTED CANDIDATES, ARRANGED IN THE ALPHABETICAL ORDER OF THEIR NAMES
- Exhibit-P4 A COPY OF THE ONLINE RTI STATUS FORM DOWNLOADED FROM THE WEBSITE

RESPONDENT EXHIBITS

- Exhibit R1(A) True photocopy of the letter number HR/IR/VB/1103 dated 13/09/2021 issued by the Corporate Centre of SBI.
- Exhibit R1(B) True photocopy of the Standard Operating Procedure for the recruitment of Armed Guards
- Exhibit R1(C) True photocopy of the e-mail dated 07/05/2022 sent by DGM (IR), Corporate Centre
- Exhibit R1(D) True photocopy of the merit list published by the respondent Bank of the selected candidates in unreserved category
- Exhibit R1(E) True photocopy of the merit list published by the respondent Bank of the selected candidates in SC category
- Exhibit R1(F) True photocopy of the merit list published by the respondent Bank of the selected candidates in OBC category



APPENDIX OF WP(C) 31579/2023

PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF THE SELECTION LIST FOR BANK GUARD RECRUITMENT 2021-2022 DATED 24/05/2022
- Exhibit P2 TRUE COPY OF THE CALL LETTER ISSUED TO THE 1ST, 2ND, 4TH & 5TH PETITIONERS FOR APPEARING IN THE PHASE – I
- Exhibit P3 A TRUE COPY OF CALL LETTERS ISSUED THROUGH EMAIL TO ALL THE PETITIONERS FOR APPEARING IN THE PHASE –2
- Exhibit P4 TRUE COPY OF THE RTI REPLY INCLUDING THE RULES AND SOP FOR THE RECRUITMENT OF BANK SECURITY GUARDS DATED 28/03/2023.
- Exhibit P5 A TRUE COPY OF THE FORWARDING LETTER FROM THE CENTRAL VIGILANCE COMMISSION DATED 11/07/2022
- Exhibit P6 TRUE COPY OF THE REPLY TO RTI APPLICATION DATED 26/04/2023
- Exhibit P7 REPLY TO RTI APPLICATION FROM THE 1ST RESPONDENT DATED 04/08/2023
- Exhibit P8 TRUE COPY OF REPLY TO RTI APPLICATION OF 1ST RESPONDENT DATED 03/11/2022
- Exhibit P9 TRUE COPY OF THE REPLY EMAIL OF THE 1ST RESPONDENT DATED 02/09/2023

RESPONDENT EXHIBITS

- Exhibit R1(A) True photocopy of the letter number HR/IR/VB/103 dated 13/09/2021 issued by the Corporate Centre of SBI.
- Exhibit R1(B) True photocopy of the Standard Operating Procedure for the recruitment of Armed Guards
- Exhibit R1(C) True photocopy of the e-mail dated 07/05/2022 sent by DGM (IR), Corporate Centre
- Exhibit R1(D) True photocopy of the merit list published by the respondent Bank of the selected candidates in unreserved category



- Exhibit R1(E) True photocopy of the merit list published by the respondent Bank of the selected candidates in SC category
- Exhibit R1(F) True photocopy of the merit list published by the respondent Bank of the selected candidates in OBC category



APPENDIX OF WP(C) 19520/2021

PETITIONER EXHIBITS

- Exhibit P1 A COPY OF THE LETTER DATED 17.06.2020 PRESCRIBING THE QUALIFICATIONS FOR BANK GUARDS OF THE STATE OF BANK OF INDIA FOR RECRUITMENT TO THE OFFICER, UNDER LOCAL HEAD OFFICER, THIRUVANANTHAPURAM.
- Exhibit P2 A COPY OF THE LETTER ISSUED TO THE IST PETITION DIRECTING TO APPEAL FOR THE PHYSICAL FITNESS ACT.
- Exhibit P3 A COPY OF THE APPLICATION AS PER RIGHT TO INFORMATION ACT SUBMITTED BY THE IST PETITIONER DATED 01.04.2021.
- Exhibit P4 A COPY OF THE REPLY OF SBI RECEIVED BY THE SIT PETITIONER DATED 24.05.2021 ONWARDS THE APPLICATION AS PER RTI ACT.
- Exhibit P5 A COPY OF THE REPLY DATED 15.07.2021 TOWARDS RIGHT TO INFORMATION APPEAL.
- Exhibit P6 A COPY OF THE CERTIFICATE FOR BLOCK CAT COMMANDO IN NATIONAL SECURITY, GUARD OF THE 2ND PETITIONER DATED 28.05.2016.
- Exhibit P7 A COPY OF THE COMMANDO CERTIFICATE DATED 05.03.2018 FROM SPECIAL FORCES BATTALION OF THE 2ND PETITIONER.
- Exhibit P8 A COPY OF THE CERTIFICATE OF THEN 2ND PETITIONER DATED 9..2011 TOWARDS THE UNITED NATIONS MEDAL.

RESPONDENT EXHIBITS

- Exhibit R1(G) TRUE PHOTOCOPY OF THE MERIT LIST PUBLISHED BY THE RESPONDENT BANK OF THE SELECTED CANDIDATES IN GENERAL CATEGORY
- Exhibit R1(H) TRUE PHOTOCOPY OF THE MERIT LIST PUBLISHED BY THE RESPONDENT BANK OF THE SELECTED CANDIDATES IN SC CATEGORY
- Exhibit R1(I) TRUE PHOTOCOPY OF THE MERIT LIST PUBLISHED BY THE RESPONDENT BANK OF THE SELECTED CANDIDATES IN OBC CATEGORY



PETITIONER EXHIBITS

Exhibit P-10

A TRUE COPY OF THE E-MAIL SENT BY THE 8TH PETITIONER DATED  
02.12.2023